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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.611/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Swastik EnterprisesVs-Simplex Infrastructures Ltd. 9 IBC		
7	G. K. JA)	W-CA.	Swashib Enterprises	for

Ld. Pr. CA for the petitioner is present. No one is present from the respondent's side.

Ld. Pr. CA for the petitioner has made a request that he may be permitted to withdraw the petition with liberty to file afresh.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn with liberty to file fresh petition after compliance of provisions of the Insolvency and Bankruptcy Code, 2016.

(linan K R)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)